

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/8710/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court, Itanagar Permanent Bench,  
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 30<sup>th</sup> September, 2022.

Sub:- **Station Leave.**

Ref:- HC(IB)-VIG/01/2022 Dated 30.09.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Yupia, Papum Pare District, Arunachal Pradesh, has been granted **station leave permission from 01.10.2022 to 09.10.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

*sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/8711-8712/A, dated**

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Yupia, Papum Pare District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**